

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

25. IA 5235/2023 IN C.P. (IB)/1111(MB)2019

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 13.06.2024**

**NAME OF THE PARTIES: - Etc Industries Private Limited**

**V/s**

**The Chairman Maharashtra State  
Electricity Board**

**IN THE MATTER OF**

**Aries Agro Ltd**

**V/s**

**ETCO Industries Private Limited**

**Section: 60(5), 9 of the Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA.No.5235/2023**: - Adv. Chaitanya Nikte a/w Adv. Swapnil Sangle appeared for the Applicant. Adv. Ashish Pyasi a/w Adv. Rahul Sinha appeared for the Respondent No. 1 & 2. Counsel for the applicant seeks time to file rejoinder. Let the rejoinder be filed by serving an advance copy of the rejoinder to the counsel for the Respondent. List this matter on **01.08.2024**.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**